

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

25.

IA 182(MB)2024  
IN C.P. (IB)/360(MB)2022

CORAM:

MS. ANU J. SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 17.04.2024

NAME OF THE PARTIES:

Janaseva Sahakari Bank Limited  
Vs  
M/S. Sanmati Pressings Private Limited

SECTION: 7, 30 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

**ORDER**

1. Mr. Avinash R. Khanolkar, Ld. Counsel for the Applicant present. Ms. Anagha Anasingaraju, RP in person through VC.
2. Heard the Counsel and perused the records. **Reserved for orders.**

Sd/-  
ANU J. SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)